

**IN THE COURT OF VIJAYKUMAR M PAWALE, I ADDITIONAL DISTRICT AND
SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 23.04.2021

MORNING SESSION

1. Crl.Misc. 384/2018
2. Spl.C. 49/2020
3. S.C. 61/2014
4. S.C. 128/2016
5. S.C. 72/2019
6. S.C. 308/2019
7. Crl.A 3/2014
8. Crl.A. 4/2014
9. Crl.Misc. 661/2021
10. Crl.Misc. 669/2021
11. Crl.Misc. 670/2021

12. Crl.Misc. 671/2021
13. Spl.C 68/2015
14. Spl.C 144/2015
15. Spl.C 146/2015
16. Crl.Misc. 685/2021
17. Crl.Misc. 689/2021
18. Crl.Misc. 697/2021
19. Crl.Misc. 698/2021
20. Crl.Misc. 702/2021
21. Crl.Misc. 703/2021
22. Crl.Misc. 704/2021
23. Crl.Misc. 714/2021

AFTERNOON SESSION

1. R.A. 205/2020
2. R.A. 93/2020
3. IDC 6/2020
4. IDC 7/2020
5. IDC 8/2020
6. IDC 9/2020
7. R.A. 210/2020
8. IDC 1/2019
9. R.A. 78/2012
10. R.A. 109/2012
11. R.A. 69/2015
12. R.A. 96/2016
13. R.A. 42/2020
14. Misc. 1/2018
15. M.A. 8/2018
16. R.A. 124/2018

17. R.A. 199/2020
18. R.A. 116/2017
19. I.D. 12/2017
20. LAC 6/2020
21. LAC 7/2020
22. R.A. 13/2015
23. R.A. 22/2018
24. Ref. 11/2019
25. IDC 5/2020
26. IDC 19/2020
27. R.A. 97/2017

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

CAUSE LIST OF II ADJ MORNING SESSIONS 23.04.2021

Evidnce

1	SPL.C	7/2012
2	SPL.C	42/2012
3	SPL.C	28/2012
4	SPL.C	27/2012
5	SPL.C	116/2012
6	SPL.C	31/2013
7	SPL.C	41/2013
8	SPL.C	164/2013
9	SPL.C	75/2014
10	SPL.C	177/2014
11	SPL.C	1/2016
12	SPL.C	2/2016
13	SPL.C	10/2016
14	SPL.C	23/2016
15	SPL.C	52/2016
16	SPL.C	93/2016

17	SPL.C	146/2016
18	SPL.C	151/2016
19	SPL.C	77/2017
20	SPL.C	107/2017
21	SPL.C	117/2017
22	SPL.C	170/2017
23	SPL.C	262/2017
24	SPL.C	397/2017
25	SC	34/2018
26	SPL.C	270/2018
27	SPL.C	321/2018
28	SPL.C	332/2018
29	SPL.C	377/2018
30	SPL.C	630/2018
31	SPL.C	311/2019

CAUSE LIST OF II ADJ AFTERNOON SESSIONS 23.04.2021

For Reply

32 SPL.C 39/2008

HEARING

33 SPL.C 334/2020

34 CrI.Misc. 572/2021

35 CrI.Misc. 579/2021

36 CrI.Misc. 666/2021

ARGUMENTS.

37 SPL.C 224/2017

ORDER

38 CRL.R.P. 36/2019

39 CrI.Misc. 663/2021

JUDGEMENT

40 SPL.C 126/2012

41 SPL.C 154/2013

Appointment of Special PP

42 SPL.C 4/2014

Charge

43 SPL.C 148/2014

44 SPL.C 27/2016

Await report

45 SPL.C 115/2019

HBC

46 SPL.C 116/2020

47 SPL.C 180/2020

48 SPL.C 351/2020

49 SPL.C 50/2021

FDT

50 SC 193/2012

NBW TO ACCUSED

51 SPL.C 177/2015

52 SPL.C 145/2016

FDT

53 SPL.C 244/2017

NBW TO ACCUSED

54 SPL.C 58/2019

55 SPL.C 411/2019

56 SPL.C 175/2020

FDT

57 SPL.C 183/2020

NBW TO ACCUSED

58 SPL.C 199/2020

59 SPL.C 85/2021

FDT

60 SPL.C 114/2021

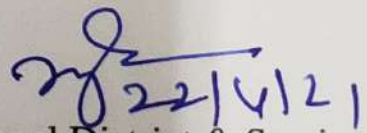
Objection

61 SPL.C 118/2021

62 CrI.Misc. 705/2021

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 23-04-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.261/2020 2. MISC.49/2021 3. R.A.19/2021 4. M.C.199/2020 5. R.A.136/2019 6. R.A.285/2020 7. M.A.47/2021 8. M.C.174/2020 9. M.C.229/2020 10. R.A.9/2019	1. CRL.A.12/2021 2. CRL.R.P.15/2021 3. S.C.164/2018 4. S.C.112/2013 5. S.C.265/2018 6. CRLA.160/2018 7. CRL.MISC.640/2021 8. CRL.MISC.658/2021
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.260/2020 12. R.A.8/2021 13. R.A.99/2018 14. M.C.91/2020 15. M.A.38/2019 16. R.A.251/2020 17. R.A.97/2018 18. M.C.171/2020 19. M.C.137/2020 20. MISC.97/2018 21. M.C.4/2021	9. S.C.227/2018 10. S.C.279/2018 11. CRL.A.97/2019 12. S.C.134/2020 13. S.C.29/2021 14. S.C.126/2016 15. CRL.R.P.2/2021


22/4/21
VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 23.04.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) EX 82/2019 2) EX 83/2019 3) CrI.R.P. 50/2015</p> <p><u>Notice:</u> 1) CrI.Misc. 76/2019</p> <p><u>Arguments:</u> 1) R.A. 88/2017 2) R.A. 70/2018 3) CrI.A. 49/2019</p> <p><u>Further Evidence:</u> 1) M.V.C. 19/2018</p> <p><u>Evidence:</u> 1) SC 115/2013 2) SC 143/2015</p> <p><u>Paper Publication:</u> 1) M.C. 136/2020 2) P & SC 14/2021</p> <p><u>Objection:</u> 1) R.A. 160/2004</p> <p><u>RPAD:</u> 1) EX 68/2019 2) EX 69/2019 3) M.V.C. 26/2020</p>	<p><u>Order:</u> 1) R.A. 82/2016 2) R.A. 14/2019 3) M.A. 36/2019 4) G & WC 10/2020 5) P & SC 55/2020 6) SC 59/2016 7) SC 145/2020</p> <p><u>Judgment:</u> 1) R.A. 110/2014 2) R.A. 111/2014 3) R.A. 109/2015 4) M.A. 26/2016 5) Misc. 14/2017 6) M.A. 18/2017 7) SC 130/2014 6) SC 82/2019</p> <p><u>To hear:</u> 1) M.A. 55/2016 2) SC 198/2020</p> <p><u>NBW to Accused:</u> 1) SC 54/2012</p> <p><u>Amendment:</u> 1) R.A. 143/2018</p> <p><u>Await LCR:</u> 1) R.A. 217/2020 2) R.A. 218/2020</p>

Call On:

- 1) M.V.C. 268/2015
- 2) M.V.C. 330/2015
- 3) M.V.C. 393/2015
- 4) M.V.C. 64/2019
- 5) M.V.C. 28/2020

Compliance:

- 1) M.C. 1/2021

Await Records:

- 1) P & SC 9/2019

Await Report:

- 1) M.C. 262/2020

Await Orders:

- 1) R.A. 37/2012
- 2) FDP 1/2015

7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 19/02/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
23.04.2021**

MORNING SESSION

HEARING		AWAIT LCR		AWAIT REPORT	
1	R.A. 89/2021	21	R.A. 213/2013	42	EX 167/2018
	STEPS	22	R.A. 145/2017		OFFICE OBJECTION
2	Misc 92/2017	23	R.A. 4/2018	43	R.A. 87/2021
3	M.A. 22/2019	24	R.A. 129/2019		EVIDENCE
4	M.A. 151/2020	25	R.A. 161/2019	44	SC 192/2017
	APPEARANCE OF PARTY	26	R.A. 216/2020	45	SC 189/2018
5	R.A. 148/2019		CALL ON	46	SC 202/2018
6	P & SC 4/2020	27	EX 65/2015	47	SC 281/2018
	NOTICE	28	EX 42/2019	48	SC 17/2020
7	Misc 96/2015		AWAIT ORDERS		OBJECTION
8	Misc 112/2015	29	R.A. 36/2017	49	SC 275/2018
9	Misc 86/2018	30	R.A. 37/2017	50	SC 26/2021
10	R.A. 85/2019	31	R.A. 38/2017	51	CrI.Misc. 619/2021
11	M.A. 10/2021	32	R.A. 39/2017	52	CrI.Misc. 691/2021
12	M.A. 45/2021	33	R.A. 40/2017	53	CrI.Misc. 692/2021
	EVIDENCE	34	R.A. 41/2017	54	CrI.Misc. 700/2021
13	M.C. 48/2020	35	R.A. 42/2017	55	CrI.Misc. 706/2021
14	G & WC 10/2017	36	R.A. 43/2017	56	CrI.Misc. 711/2021
15	M.C. 112/2020	37	R.A. 44/2017		FURTHER ARGUMENTS
16	M.C. 56/2020	38	R.A. 45/2017	57	SC 81/2018
17	R.A. 79/2018	39	R.A. 46/2017		
	ARGUMENTS	40	R.A. 47/2017		
18	R.A. 47/2020		COMPLIANCE		
19	R.A. 178/2016	41	M.V.C. 220/2014		
20	R.A. 178/2019				

AFTERNOON SESSION

ORDER				JUDGMENT	
1	MC 120/2020	3	M.C. 4/2020	6	M.C. 257/2020
2	CrI.M. 601/2021	4	R.A. 8/2018	7	R.A. 117/2018
		5	R.A. 89/2018	8	R.A. 213/2019

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 23-04-2021.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. SC 120/2020 2. SC 47/2019 3. Crl.R.P.6/2020	4. RA 83/2020 5. EX54/2019 6. EX68/2020 7. G & WC 9/2021 8. EX25/2017 9. EX26/2017 10. Misc.112/2019 11. RA 67/2017 12. RA 159/2017 13. G & WC 24/2020 14. Misc.52/2019 15. EX5/2015 16. C G & WC 1/2020 17. Misc. 164/2014 18. RA 133/2020 19. RA 138/2020 20. RA 138/2016 21. RA 199/2016 22. RA 123/2018
<u>Afternoon Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. RA 134/2018 2. G & WC 8/2020 3. G & WC 21/2020 4. G & WC 26/2020 5. G & WC 15/2020	6. Crl.Misc.522/2019 7. Crl.Misc.701/2021 8. Crl.Misc.723/2021 9. Crl.Misc.724/2021 10. Crl.Misc.679/2021 11. Crl.A.12/2019 12. Spl.C.57/2019 13. Crl.A.32/2019 14. Crl.A.56/2019 15. Crl.A.1/2020 16. Crl.A.13/2019 17. Crl.Misc.676/2021 18. Crl.Misc.677/2021 19. Crl.Misc.690/2021 20. Crl.Misc.699/2021 21. Crl.Misc.713/2021

Date : 22-04-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.